## OFFICE OF THE RECRUITMENT COMMITTEE, CITY CIVIL COURT, CALCUTTA CORRIGENDUM

Dated 20.02.2023

The following CORRIGENDUM is issued in connection with Notification dt. 02.02.2023.

- 1. 'UNSERVED CATEGORY' to be read as 'UNRESERVED CATEGORY'.
- 2. Roll No. of Dipali Patra as appears in Sl. No. 4 of the Unreserved Category to be read as '220272' in place of '220278'.

All other contents will remain unchanged.

Chairman, Recruitment Committee

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Chief Judge, City Civil Court Calcutta.